

(b) whether the Union named Survey of India Karmachari Class IV Union, Dehradun, has been accorded recognition;

(c) whether there was any official enquiry about the condition of the union; and

(d) if so, what is the result of the enquiry?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) The following four Associations of employees in the Survey of India have been accorded recognition:

- (1) Survey of India Class II Service Association,
- (2) Survey of India Class III Service Association,
- (3) Surveyors' Associations,
- (4) Southern Circle Class IV Service Association.

(b) There is no statutory provision making recognition of this Union compulsory. The Union was informed that the Government were prepared to consider the question of according voluntary recognition to it, provided outsiders were eliminated from it. As the union was unwilling to eliminate outsiders, the union has not been accorded recognition.

(c) and (d). No official enquiry has been ordered either by the Government of India or the Surveyor General.

#### FLYING OF REPUBLIC FLAG

**\*422. Shri H. N. Mukerjee:** Will the Minister of Home Affairs be pleased to state whether any instances of the breach of rules for the flying of the Flag of the Republic of India have been brought to the notice of Government and if so, what action has been taken in the matter?

**The Deputy Minister of Home Affairs (Shri Datar):** Such instances do occasionally occur. The correct position in regard to the flying of the National Flag has been brought to the notice of the general public by the issue of press notes and pamphlets from time to time. The public were specifically requested in these communications to uphold the dignity of the National Flag and extend full co-operation in adhering to the prescribed rules.

498 PSD.

#### AID TO RAMESH CHANDRA M. E. SCHOOL UDYAPUR, TRIPURA

**\*423. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Ramesh Chandra M.E. School of Udyapur, Tripura was at any time granted any aid by Government;

(b) whether the aid was stopped from April, 1952; and

(c) whether all the students are displaced persons?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes, in 1951-52.

(b) The grant-in-aid for 1952-53 has only been withheld pending a final decision in the matter.

(c) No.

#### STIPENDS TO SCHEDULED CASTES

**\*424. Shri N. Prabhakar:** (a) Will the Minister of Education be pleased to state whether Government are taking any step to provide full fee concession and stipends to Scheduled Castes students studying in Delhi University and in its colleges from the 5th class to M.A., M.Sc., Engineering, Medical and LL.B. classes?

(b) If the reply to part (a) above be in the affirmative, what is that step and when it will come into force?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). All Scheduled Castes students in Delhi upto the Higher Secondary stage are exempted from payment of fees. A large number of them are also given scholarships in addition. In Delhi University and Delhi Colleges, all Scheduled Castes students, who applied, were given post-Matric Scholarships during 1952-53 under the Scheduled Castes and Scheduled Tribes and other Backward Classes Scholarships Scheme. These Scholarships include payment of fees. Government have also asked the Delhi University and Delhi Colleges to consider whether it is possible to exempt all Scheduled Castes and Scheduled Tribes students from payment of tuition fees.

#### PUNJAB UNIVERSITY CAMP COLLEGE

**\*425. Shri N. Prabhakar:** Will the Minister of Education be pleased to state whether the Central Government are taking any step to take

Punjab University Camp College, New Delhi under its jurisdiction and if so, what is that step?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** No, Sir.

Does not arise.

#### DEMobilISATION OF JAMMU AND KASHMIR STATE FORCES

**\*426. Giani G. S. Musafir:** (a) Will the Minister of Defence be pleased to state how many of the Jammu and Kashmir State Forces were demobilised after the integration of State forces with Indian Army?

(b) How many of them have been re-employed by the Indian Army or otherwise, and how many of them are still unemployed?

**The Deputy Minister of Defence (Sardar Majithia):** (a) and (b). Jammu and Kashmir State Forces have not yet been integrated with the Indian Army.

#### BURMA'S DEBT

**\*427. Shri Damodara Menon:** (a) Will the Minister of Finance be pleased to state whether it is a fact that the proposed visit of an Indian Financial Official to Rangoon to discuss the repayment of Burma's debt to India has been postponed indefinitely?

(b) If so, what are the reasons for the postponement?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) No, Sir; the Indian official is likely to visit Rangoon in the near future.

(b) Does not arise.

#### NATIONAL RESEARCH DEVELOPMENT CORPORATION

**\*428. Shri K. C. Sodhia:** Will the Minister of Natural Resources and Scientific Research be pleased to state the decision of Government regarding the proposal of the Planning Commission about the establishment of the National Research Development Corporation of India and how do they propose to implement it?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** The proposal for the establishment of the National Research Development Corporation is under the consideration of the Government of India.

#### REVIEWING COMMITTEE (CENTRAL UNIVERSITIES)

**\*429. Shri K. C. Sodhia:** (a) Will the Minister of Education be pleased to refer to the reply to starred question No. 4214 asked on the 16th May, 1951 and state whether Government have since examined the recommendations of the Reviewing Committee appointed by Government to go into the problems facing the Central Universities?

(b) If so, what are their decisions about these recommendations?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes.

(b) Government accepted the recommendations of the Committee, except the recommendation regarding the remission of loans given to the Universities. The question of remission of loans is now under consideration.

#### MISSION OF EXPERTS FROM THE INTERNATIONAL MONETARY FUND

**\*430. Shri Nanadas:** Will the Minister of Finance be pleased to state:

(a) whether any Mission of Experts from the International Monetary Fund has come or is likely to come to India to review our fiscal problems;

(b) whether Government have invited such a Mission; and

(c) what is the specific purpose of the Mission and whether any report has been prepared by it or recommendations submitted to the Government or to the International Monetary Fund?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) Yes, Sir. A Mission of technical experts from the International Monetary Fund has already arrived in India.

(b) Yes, Sir. Such visits are arranged by mutual consent.

(c) The purpose of the Mission is to collect and study statistical and other data pertaining to the fiscal, monetary and other economic policies of the Government of India, which may include a broad assessment of such policies in relation to the Five Year Plan.

The Mission will eventually submit its report to the Fund, and the Government of India will be apprised of the same through its Executive Director.